THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3344/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Roushan Lal,

District & Sessions Judge,

Karbi Anglong.

Dated Guwahati the 23 May, 2025.

Sub:

Station leave.

Ref:-

Your letter dtd. 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the afternoon of 23.05.2025 till the morning of 26.05.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3345/A, dated , 23-05- 2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILA)